

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.5.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

- 1. *Munargal R Chopra* Counsel for Corporate Debtor *[Signature]*
- 2. ROHAN RATASEKARAN Counsel for Operational Creditor *[Signature]*

ORDER

Counsel for the Operational Creditor present. Counsel for the Corporate Debtor present. The matter is adjourned. Put up on 08.06.2018 at 10.30 AM.

sd -
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)